

DIVISION BENCH  
COURT - I

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/29(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	SUBRATA CHOUDHURY VS ROY AGROVETS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance via video conference/physically**

**For Operational Creditor**

**Mr. Manish Sharma, Adv.**

**Mr. Rahul Parasrampuria, Adv.**

**Ms. Saloni Agarwal, Adv.**

**For the Corporate debtor**

**Mr. Jishnu Choudhury, Adv.**

**Mr. Rajdeep Manth, Adv.**

**Mr. Niladri Khawth, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Reply affidavit has been filed. Advanced copy be furnished.
3. Post this matter on **14.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**